

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) TMP NO. 145 OF 2020

Petitioners:-

1. Shehan Sunil Jinna, aged 22, S/o. Sunil Jinna,
Archana, Krishnapuram P.O., Kayamkulam – 690533.
2. Midhun Babu. S, 25 years, S/o. Babu .S, Kavuvila Veedu,
Vellayani, Ookkode P.O, Thiruvananthapuram, 695020
3. Govind Jayan, 22 years, S/o. V. Jayadhara Kumar,
Parvathy Sadanam, Edacode, Nemom 695020.
4. Ajin S Asharaf, aged 22, S/o. Asharafudeen M.,
Kadayil Veedu, Puthayam, Karukone P.O, Anchal, 691306.
5. Akshay Pradeep, 21 years, S/o. Pradeep T,
Arun Nivas, Karoor, Ambalapuzha P.O, Alappuzha.
6. Ajaydas P.G, aged 22 years S/o. Gopudas P.A.,
Puthukattuparambil, Pandikavu, Cheror P.O, Thrissur.
7. Jincymol, aged 22 years, D/o. Shaji, Konnakattuvilai,
Nediyasalai, Arumanai P.O, Kanyakumari District,
Tamil Nadu-629151.
8. Adheena Joy, aged 22 years, D/o. T.M Joy,
Thaippadath House, Kolarikkal Road,
South Chittoor P.O, Ernakulam, Kochi-682027.
9. Athira Prasannakumar, aged 22,
D/o. P. Prasannakumar, Uthram,
CKRA 155, Kariyam, Sreekaryam P.O.,
Thiruvananthapuram -695017.
10. Aiswarya S.S, aged 22, D/o. Saji. G,
Chothi, T.C. 64/2075, Near BNV HSS,
Thiruvallam P.O., Thiruvananthapuram – 695027.
11. Gopika. K, Aged 22, D/o. Gopi K.N,
Kalathungal House, Vadakkumpuram P.O.,
N. Paravur, Ernakulam – 683521.
12. Sangeetha N. Satheesh, aged 23 years,

- D/o. Satheesh Kumar, Sajush Nivas,
Kollamkonam, Vilappilsala P.O.,
Thiruvananthapuram- 695573.
13. Ancy Elizabeth Philip, aged 22, D/o. Philip Joseph,
Kadavoor House, Thazhathangady P.O.,
Kottayam, Kerala- 686005.
14. Hasna, Aged 23, D/o. Ummer A.K,
Appamkandathil House, Cherukode P.O,
Vallapuuzha, Palakkad -679336.
15. Keerthi R. Nadh, aged 23 years, D/o. Anitha Kumari,
Sarasa Sadanam, Punukkannoor, Perumpuzha P.O.,
Keralapuram, Kollam 691504.
16. Aishwarya Santhosh, aged 22 years,
D/o. Ranjitha Santhosh, SFS Fairmount IOC,
M.P. Appan Road, Vazhuthacaud, Trivandrum – 695014.
17. Veena. T., aged 22 years, D/o. Jayasree,
Vishnu Bhavan, Koilvilla, Gramom, Parassala P.O.,
Trivandrum-695502.
18. Vinduja Nandakumar, aged 22 years,
D/o. Valsala Nandakumar, Thevarnilathil House,
Irimpanam P.O, Ernakulam- 682309.
19. Ashitha Mohan M.B., aged 22 years,
D/o. S. Mohanlal, Thazhavila Veedu, Vayyettu,
Venjaramood, Thiruvananthapuram -695607.
20. Arundathy T.A., aged 23 years, D/o. Anilkumar T.R.,
Devika Rani K.T, Thaipparambil House, Kalappura Ward,
Alappuzha 688007.
21. Amina Sulaiman, aged 23 years, D/o. Sulaiman A.,
Oudh Manson, Plavinmoodu, Elampa P.O., Attingal 659103.
22. Revathy. S, aged 22 years. D/o. Mani. K,
Sindhu Mandiram, Kuzhiyam,
Chandanathope P.O. Kollam, 691014.
23. Swathi S.P, aged 22 years, D/o. G. Devarajan,
Thenguvilayil, LS P.O Noornad, Alappuzha- 690571.
24. Shabnam S.S, aged 23 years, D/o. Shereef M,
Shabnam Cottage, Perumala, Vellumannadi P.O,

Venjarammoodu, Thiruvananthapuram-695607.

25. Aslam Abdul Latheef, aged 23 years,
S/o. Abdul Latheef, Kunnel Puthenveedu,
PV North, Thazhava P.O, Karunagappally, Kollam- 690523.

26. Sheensha Shajahan, aged 23 years,
D/o. Mohamed Shajahan, Kottayil House, PV North,
Thazhava P.O, Karunagappally, Kollam- 690523.

Respondents:-

1. Union of India, represented by the Secretary to Government, Department of Health and Family Welfare, Nirman Bhavan, New Delhi, 110011.
2. The Board of Governors, Medical Council of India, Pocket-14, Sector 8, Dwarka, New Delhi 110075 represented by its Secretary General.
3. State of Kerala, Represented by the Principal Secretary to Government, Health and Family Welfare Department, Secretariat, Thiruvananthapuram, 695001.
4. The Director of Medical Education, Thiruvananthapuram 695001.
5. The Kerala University of Health Sciences, represented by the Registrar, Medical College P.O, Thrissur, 680596.
6. S.R. Medical College and Research Institute, Vennicode P.O. Chirayinkeezh Taluk, Cherunniyoor Panchayat, Akkathumuri, Thiruvananthapuram - 695318 represented by its Principal.
7. The Chairman, S.R. Educational and Charitable Trust, Vennicode P.O, Akathumuri, Varkala, Thiruvananthapuram-695318.

By

ASGI Sri. P. Vijayakumar
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Government Pleader to get instructions.

Post on 28.04.2020.

N. NAGARESH, JUDGE

aks/24.04.2020

Appendix

Petitioner's Exhibits:

<u>Ext.P1.</u> True copy of the decision dated 27.12.2019 of the 1 st respondent
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<u>Ext.P2.</u> True copy of the G.O. (Rt) No.32/2020/H &FWD dated 05.01.2020

<u>Ext.P3.</u> True copy of the forwarding letter dated 19.01.2020 containing the proposal of DME
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<u>Ext.P4.</u> True copy of the news paper report dated 14.04.2020
